

02.08.2021  
Court No.1  
Item No.1 to 9  
PA (RB/SS)

**WPA(P) 142 of 2021**  
**With**  
**CAN 1 of 2021**  
**With**  
**CAN 3 of 2021**  
**With**  
**CAN 4 of 2021**  
**Susmita Saha Dutta**  
**Vs.**  
**The Union of India and Ors.**

**With**  
**WPA(P) 143 of 2021**  
**With**  
**CAN 2 of 2021**  
**Anindya Sundar Das**  
**Vs.**  
**Union of India and Ors.**

**With**  
**WPA(P) 144 of 2021**  
**With**  
**CAN 2 of 2021**  
**With**  
**CAN 3 of 2021**  
**Priyanka Tibrewal**  
**Vs.**  
**The State of West Bengal and Ors.**

**With**  
**WPA(P) 145 of 2021**  
**With**  
**CAN 2 of 2021**  
**Pradipta Arjun**  
**Vs.**  
**Union of India and Ors.**

**With**  
**WPA(P) 146 of 2021**  
**Smt. Aparajita Mitra**  
**Vs.**  
**The Union of India and Ors.**

**With**  
**WPA(P) 147 of 2021**  
**With**  
**CAN 2 of 2021**  
**Kuntal Mojumder**  
**Vs.**  
**Union of India and Ors.**

**With**  
**WPA(P) 148 of 2021**  
**With**  
**CAN 1 of 2021**

**With**  
**CAN 3 of 2021**  
**Susheel Kumar Pandey**  
**Vs.**  
**State of West Bengal and Ors.**

**With**  
**WPA(P) 149 of 2021**  
**With**  
**CAN 2 of 2021**  
**With**  
**CAN 3 of 2021**  
**Marufa Bibi and Ors.**  
**Vs.**  
**State of West Bengal and Ors.**

**With**  
**WPA(P) 167 of 2021**  
**With**  
**CAN 2 of 2021**  
**Kashinath Biswas**  
**Vs.**  
**Union of India and Ors.**

(Through Video Conference)

Ms. Saloni Bhattacharya (Present in Court)  
 ... for the Petitioner in WPA(P) 142 of 2021.

Mr. Saptangsu Basu, Senior Advocate with  
 Mr. Soumava Mukherjee, Advocate (Through VC)  
 ..for the Applicant in CAN 4 of 2021.

Mr. Bikash Ranjan Bhattacharjee, Senior Advocate with  
 M/s. Uday Sankar Chattopadhyay  
 Debapriya Samanta  
 Pronoy Basak and  
 Santanu Maji, Advocates (Present in Court)  
 ..for the Petitioner in WPA(P) 143 of 2021.

Ms. Priyanka Tibrewal, (in person)  
 Mr. Abhinabha Chatterjee,  
 Mr. Sidhartha Sharma and  
 Ms. Rashhmi Singhee, Advocates (Present in Court)  
 ... Petitioner in WPA(P) 144 of 2021.

Mr. Mahesh Jethmalani, Senior Advocate with  
 Mr. Dhiraj Kumar Trivedi,  
 Mr. Ravi Sharma,  
 Mr. Debu Choudhury,  
 Mr. Shoumendu Mukherjee,  
 Mr. Praneet Pranav,  
 Mr. Shaurya R. Rai,  
 Mr. Shailendra Kumar Mishra,  
 Ms. Mugdha Pandey,  
 Ms. Jayeeta Dhar,  
 Mr. Raja Satyajit Banerjee,  
 Mr. Abhishek Sarkar,

Mr. Tanmoy Majumder and  
Mr. Saket Sharma, Advocates (Through VC)  
..for the Petitioner in WPA(P) 145 of 2021.

Ms. Pinky Anand, Senior Advocate  
Mr. Loknath Chatterjee  
Mr. Sukanta Ghosh,  
Ms. Saudamini Sharma and  
Ms. Kirti Dua Advocates, (Through VC)  
..for the Petitioner in WPA(P) 146 of 2021.

Ms. Souri Ghoshal and  
Mr. Prasayan Mukherjee, Advocate (Through VC)  
..for the Petitioner in WPA(P) 147 of 2021.

Mr. Rishav Kumar Singh, Advocates (Through VC)  
..for the Petitioner in WPA(P) 148 of 2021.

Mr. Bikash Ranjan Bhattacharjee, Senior Advocate with  
Mr. Samim Ahmed  
Mr. Arka Maiti and  
Ms. Saloni Bhattacharya (Through VC)  
... for the Petitioner in WPA(P) 149 of 2021.

Mr. Rabi Sankar Chattopadhyay,  
Mr. Uday Sankar Chattopadhyay,  
Mr. Sayan Chattopadhyay,  
Mr. Soumen Banerjee,  
Mr. Santanu Maji,  
Ms. Payel Shome and  
Ms. Smriti Das, Advocates (Present in Court)  
... Petitioner in WPA(P) 167 of 2021.

Dr. Abhishek Manu Singhvi, Senior Advocate  
Mr. S.N. Mookherjee, Senior Advocate with  
Mr. Sanjay Basu,  
Mr. Samik Kanti Chakraborty,  
Mr. Amit Bhandari,  
Mr. Apoorv Khator  
Mr. Aman Sharma (Through VC),  
Mr. Soumen Mohanty,  
Ms. Ranjabati Ray and  
Ms. Shrivalli Kajaria, Advocates (Present in Court),  
..for the D.G. West Bengal.

Mr. Kapil Sibal, Senior Advocate with  
Mr. Sanjay Basu,  
Mr. Apoorv Khator and  
Mr. Adit S. Pujara (Through VC),  
Mr. Soumen Mohanty,  
Ms. Shrivalli Kajaria,  
Ms. Ranjabati Ray, Advocates (Present in Court)  
..for all S.P.s of Police.

Mr. Y.J. Dastoor, Additional Solicitor General with  
Mr. Phiroze Edulji,  
Mr. Bhaskar Prosad Banerjee,  
Mr. Arijit Majumdar and

Ms. Amrita Pandey, Advocates (Present in Court)  
..for the Union of India.

Mr. Kishore Datta, Advocate General with  
M/s. Sayan Sinha and  
Debashish Gosh, Advocates (Through VC)  
..for the State.

Mr. Subir Sanyal, Advocate and  
Ms. Sumouli Sarkar, Advocate (Through VC)  
..for the NHRC.

M/s. Sidhant Kumar,  
Manyaa Chandok,  
Suvrodal Choudhury and  
Dipayan Chaudhury, Advocates (Through VC)  
..for the ECI.

### **ORDER**

The arguments on behalf of the petitioners were concluded.

On behalf of respondents, Mr. Kapil Sibal, learned Senior Advocate concluded his arguments.

To come up for further arguments on August 03, 2021.

To be taken up at 11:00 A.M.

**[Rajesh Bindal, C.J.(A)]**

**[I.P. Mukerji, J.]**

**[Harish Tandon, J.]**

**[Soumen Sen, J.]**

**[Subrata Talukdar, J.]**